

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2518
ANSWERED ON:04.12.2009
ELECTRIFICATION OF TRIBAL VILLAGES
Balram Shri P.

Will the Minister of POWER be pleased to state:

- (a) whether a number of tribal villages in the country are unelectrified;
- (b) if so, the details thereof, State-wise;
- (c) the details of tribal villages electrified in the country during the last three years and the current year;
- (d) the funds allocated for the purpose during the Eleventh Five Year Plan; and
- (e) the steps taken by the Government for the electrification of such unelectrified villages?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

- (a): 567 projects have been sanctioned under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) covering 1.18 lakh un/de-electrified villages including tribal villages.
- (b): The State-wise details of un/de-electrified villages including tribal villages is at Annex.
- (c): A total of 50063 un/de-electrified villages including tribal villages have been electrified during the last three years and 6301 un/de-electrified villages have been electrified during the current year as on 15.11.2009 under RGGVY.
- (d): Under XI Plan, Rs.28,000 crore of capital subsidy has been allocated by the Government of India for RGGVY.
- (e): The Government of India has approved capital subsidy of Rs.33,000 crore (5,000 crore in X Plan and 28,000 crore in XI Plan) for electrification of villages and release of BPL connections. These are likely to be completed by the end of XI Plan period.